

Declaration of Assets and Liabilities

Year...2020-2021..

I, **VIMALENDU BHUSHAN KUMAR**, son/daughter/wife-of Late Sita Ram Prabhas, aged.....57..... years, belonging to Bihar Legislative Assembly, Secretariat. service and presently working asUnder Secretary give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) No more	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	25,863/-	-----	-----	-----	-----
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. S/B Account Rs. 5,85,517/- S.B.I. F/D Rs. 3,50,000/- S.B.I. R/D Rs. 2,64,000/- Central Bank of India S/B Account- Rs. 36000/- Sahara India F/D Rs. 8,72,563/- Sahara India R/D Rs.9,80,000/- Golden Forest India Ltd. F/D Rs.80,000/- Golden Forest India Ltd. R/D Rs.70,000/-	-----	-----	-----	-----
(iii)	Bonds, Debentures and Shares in companies	Mitral Funds Rs. 22,43,768/- The Co-operative Banking Society Ltd. patna 1500 shared Rs. 15,000/-	-----	-----	-----	-----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(i) N.P.S. Rs.2,41,867/- (ii) L.I.C. of India Sum Assured Rs. 9,50,000/- (iii) Bajaj Allianz Lic Ltd Sum Assured Rs. 15,00,000/- (iv) LIC ULIP Plan Rs. 10,000/- Yearly Premium.	-----	-----	-----	-----
(v)	Motor Vehicles (details of make, etc.)	(i)TVS Victor GL Motor cycle Make 2003 (ii) Scooty Activa 5G	-----	-----	-----	-----
(vi)	Jewellery (give details of weight and value)	Gold-32g Rs.1,50,400/- Silver-288g Rs.20,500/-	-----	-----	-----	-----
(vii)	Other assets, such as values of claims / interests	Inverter with Battery, Cooler-I, Crompton Pumpset-I, Washing machine-I	-----	-----	-----	-----

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	देवकुली गाँव, बिहटा स्थित स्मार्ट सिटी। थाना नं.-55 तौजी नं.-193 सर्वे प्लॉट नं.-1349 सब प्लॉट-C-9 1500 वर्ग फीट Rs.12,00,000/-	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	Sharein Ancestral Property as per HUF (Till date share is not defined)	-----	-----	-----	-----

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-----	-----
	(ii) Loans from financial institutions	-----	-----
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2020-21 Rs. 2,40,098/- AENPK8753R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: **VIMALENDU BHUSHAN KUMAR**

Place: Patna

Designation: Under Secretary

Date: 11.02.2021

Department: Bihar Legislative Assembly, Secretariat.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.